

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 03.08.2022 (WEDNESDAY)

COURT OF CHAIRPERSON

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice M. Satyanarayana Murthy, Member (Judicial) and Hon'ble Mr. Barun Mitra, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 2537 & 2539 of 2022 in Comp. App. (AT) (Ins) No. 835 of 2022	Rajiv Shrivastava Vs. Manish Kumar Gupta Resolution Professional Three C Projects Pvt. Ltd. & Anr.	Lokesh Malik	GP Madaan-R2 Manish Kr. Gupta-RP
2.	Comp. App. (AT) (Ins) No. 553 of 2019	IDBI Bank Vs. Mamta Binani & Ors. With	Manmeet Singh	Arjun AsthanaR1 Shreyan Parth D. Tandon- R3 Edupuqanti-R2
3.	Comp. App. (AT) (Ins) No. 982 of 2019	Deccan Chronicle Marketeers & Ors. Vs. Deccan Chronicle Holdings & Ors. With	Krutika Raghavan	Shreyas Edupuganti-R1 PBA Srinivasan- R2
4.	Contempt Case (AT) No. 28 of 2021 in Comp. App. (AT) (Ins) No. 553 of 2019	Deccan Chronicle Holdings Ltd. Vs. SREI Multiple Asset Investment Trust – Vision India Fund & Ors.	Arjun Asthana	Saptarshi Mandal Rishav Banerjee-R1 & R2

For Admission (Fresh Cases)

5.	Comp. App. (AT) (Ins) No. 897 of 2022 (With Defects)	Pankaj Tiwari Erstwhile Director of Supertharm Engineers Pvt. Ltd Vs. Vidya Sahakari Bank Ltd. & Anr.	Amey Hadale	
6.	Comp. App. (AT) (Ins) No. 901 of 2022	Millennium Education Foundation Vs. Educomp Infrastructure & School Management Ltd. & Anr.	Ekta Rai	

7.	Comp. App. (AT) (Ins) No. 905 of 2022	SLB Welfare Association Vs. PSA Impex Pvt. Ltd. & Anr.	Shantanu Singh	
8.	Comp. App. (AT) (Ins) No. 907 of 2022	Ram Ratan Modi Resolution Professional of Duncans Industries Ltd. Vs. Merico Agro Industries Pvt. Ltd. & Ors.	Amit Kasera	

For Admission (After Notice)

9.	Comp. App. (AT) (Ins) No. 712 & 713 of 2022	Vedanta Ltd. Vs. CA Vikash Gautamchand Jain & Anr.	Diwakar Maheshwari	Sumit Shukla Sanjeev Panda-R1
----	---	--	-----------------------	----------------------------------

After the above

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Mr. Barun Mitra, Member (Technical)

For Hearing

10.	Comp. App. (AT) (Ins) No. 541 of 2022 (PH)	Rajeev Sharma Vs. Deepak Gupta & Anr.	Mahesh Agarwal	Sumesh Dhawan-R1 Aditya Trehan-R2
-----	---	---	----------------	--------------------------------------

02:00 PM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice M. Satyanarayana Murthy, Member (Judicial) and Hon'ble Mr. Barun Mitra, Member (Technical)

For Orders

11.	Comp. App. (AT) (Ins) No. 1003 of 2019	Sandeep Kumar Bhagat. Vs. Punjab National Bank.	Anup Kumar D. Sayare	Vipin Jai
12.	Comp. App. (AT) (Ins) No. 1004 of 2019	Sandeep Kumar Bhagat. Vs. Punjab National Bank.	Anup Kumar D. Sayare	Vipin Jai

Copy to: -

1. Notice Board
2. Website: www.nclat.nic.in

**By order of Hon'ble Chairperson
-sd/-
Registrar**